

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

R.P. NO. 07 OF 2018 IN
APPEAL NO. 268 OF 2015

Dated : 30th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Surat Municipal Corporation

**.... Review
Petitioner/**

Vs.

Gujarat Electricity Regulatory Commission & Anr.

.... Respondent(s) (

Counsel for the Appellant(s) : Ms. Pyoli on behalf of
Mr. I.J. Desai

Counsel for the Respondent(s) : -

ORDER

The learned counsel, Ms. Pyoli representing Mr. I.J. Desai, appearing for the Appellant, submitted that the learned counsel, Mr. I.J. Desai, who is leading in this matter for the Appellant, is in some personal inconvenience to appear before this Tribunal today. Therefore, she requested that a short adjournment in this matter may kindly be granted.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on **07.08.2018**, as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey)
Technical Member

Bn/pr

(Justice N.K. Patil)
Judicial Member